

Central Administrative Tribunal
Jaipur Bench, JAIPUR

ORDERS OF THE BENCH

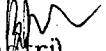
22nd July, 2009

OA. 56 /2008

Present: Shri Shiv Kumar, counsel for applicant
Shri Anupam Agarwal, counsel for respondents.

Heard counsel for the parties.

For the reasons to be dictated separately OA stands disposed of.


(B.L. Khatri)
Member (Administrative)


(M.L. Chauhan)
Member (Judicial)

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Central Administrative Tribunal
Jaipur Bench, JAIPUR
OA.56/2008

This the 22nd day of July, 2009

Hon'ble Shri M.L. Chauhan, Member (Judicial)
Hon'ble Shri B.L. Khatri, Member (Administrative)

Pradeep Kumar Jain S/o Shri J.P. Jain.
Aged about 43 years
R/o Railway Quarter No.RE/II/3,
T.R.D. Colony, Ramganj Mandi, Kota
Presently working on the post of Electrical Fitter Grade -II
Western Railway, Kota Division.

..... Applicant

(By Advocate: Shri Shiv Kumar)

Versus -

1. Union of India, through General Manager,
Western Central Railway,
Jabalpur(M.P.)
2. Divisional Railway Manager, Western Central
Railway, Kota Division, Rajasthan,
3. Senior Divisional Electrical Engineer (K.V)
(Establishment), Western Central Railway,
Kota Division. Respondents

(By Advocate: Shri Anupam Agarwal)

O R D E R (ORAL)

Learned counsel of the applicant seeks permission to withdraw this
Original Application. Permission granted. Accordingly, the present OA
standing
shall be disposed of as withdrawn.

BLK
(B.L. Khatri)
Member (Administrative)

MLC
(M.L. Chauhan)
Member (Judicial)

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